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MCC-1889-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE G. S. AHLUWALIA

ON THE 15th OF OCTOBER, 2025

MISC. CIVIL CASE No. 1889 of 2024

SACHIN JATAV AND OTHERS

Versus

SANTOSH AND OTHERS

.....
Appearance:

Shri Sudhir Singh Tomar- Advocate for applicants.

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ORDER

This application has been filed for restoration of Second Appeal No.932 of 2020, which was dismissed for want of prosecution on 13th April, 2024.

At the outset, Counsel for the applicants seeks permission of this Court to withdraw this application.

It is, accordingly, **dismissed as withdrawn.**

(G. S. AHLUWALIA)
JUDGE

VJ